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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

**APPLICATION NUMBER** 

CP 70/11

PETITION NUMBER

TP 32/16

NAME OF THE PETITIONER (S) :

SATWANT SINGH & ANOTHER

NAME OF THE RESPONDENT (S):

COLUMBIA ASIA HOSPITALS(P) LTD. & 9 OTHERS.

UNDER SECTION

397/398

S.NO. NAME (IN CAPITAL)

&

DESIGNATION

**SIGNATURE** 

PHONE NUMBER

REPRESENTATION BY WHOM

1. A. MURALI AND

ACHISH ATUR FOR

S SAUAR ASSOLIATES

Respondets 8

192

2. BISHALL

Petitioner

Baha

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is present. Tribunal informed the Counsels for both sides that it is prepared to hear the Main Petition than the Application filed in CA 45/16 & CA 72/16. Both the Counsels are directed to advance the arguments on the Main Petition which is listed on 21.3.2017.

MEMBER(J)

MEMBER(T)